

**COURT-I**

**Before the Appellate Tribunal for Electricity**  
(Appellate Jurisdiction)

**IA 87 of 2014 &**  
**IA 88 of 2014 in**  
**DFR No. 2975 of 2013**

**Dated : 13<sup>th</sup> February, 2014**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson**  
**Hon'ble Mr. Rakesh Nath, Technical Member**

**Sterlite Technologies Ltd. ... Appellant(s)**  
**Versus**  
**Maharashtra Electricity Regulatory Commission .... Respondent(s)**  
**& Anr.**

**Counsel for the Appellant(s) : Mr. Amit Kapur**  
**Mr. Apoorva Misra**  
**Ms. Ritika Arora**

**Counsel for the Respondent(s): Mr. Buddy A. Ranganadhan for R.1**

**ORDER**

**IA Nos. 87 & 88 of 2014**  
**(Appl. for leave & condonation of delay)**

Issue notice. Mr. Buddy A. Ranganadhan takes notice on behalf of Respondent No.1. Notice be issued to the other Respondents returnable on 25.02.2014. Dasti service is permitted. Registry is also directed to issue notice to the other Respondents.

Post the matter on **25.02.2014.**

**(Rakesh Nath)**  
**Technical Member**

**(Justice M. Karpaga Vinayagam)**  
**Chairperson**

Ts/js